

[Print](#)**Defective Case Register from 2026-04-30 to 2026-04-30**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/12099/2026	MANAS KUMAR CHAND	2026-04-30	1. GR case No. in Synopsis, CT and Para 1 not tally. 2. Ann.1 be kept in sealed cover.
2	D-ABLAPL/12107/2026	CHITTA RANJAN PATTNAIK	2026-04-30	1.page no.11 partially legible.
3	D-WP(C)/18979/2026	TAPAN KUMAR MANDAL	2026-04-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date not tally cause title and annex-3.Paragraph not correctly mentioned affidavit in the I.A.
4	D-WP(C)/19192/2026	SOUMYA MISHRA	2026-04-30	Address of op-3 not mentioned.
5	D-CRLMC/12145/2026	AMITABH MISHRA	2026-04-30	1.Receipt Showing Serv.copy To E.D. not Filed.
6	D-CRLMC/12301/2026	AMITABH MISHRA	2026-04-30	1.Receipt Showing Serv.copy To E.D. not Filed.
7	D-BLAPL/12127/2026	AMIT KUMAR SAHU	2026-04-30	1.Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover
8	D-WP(C)/19320/2026	SAIBRATA RATH	2026-04-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Identified not signed by advocate 2.Affidavit not proper
9	D-ABLAPL/12155/2026	BIBEKANANDA MAHAPATRA	2026-04-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Subject Code incorrectly Mentioned
10	D-CRLMC/11962/2026	SOUBHAGYA KUMAR DASH	2026-04-30	1.Date of order not correctly furnished in 12 line of the para no.3.
11	D-ABLAPL/12158/2026	BYOMAKESH TRIPATHY	2026-04-30	1. Name of Pet. No. 4 and 5 in CT not tally with signature.
12	D-ABLAPL/12226/2026	CHIRANJIB ROUT	2026-04-30	1.Name of the informant reflected in the FIR bekept in cover.
13	D-RSA/54981/2025	RANJAN KUMAR ROUT	2026-04-30	1.Period of Delay 186 days.I.A for condonation of delay Not Filed
14	D-BLAPL/12124/2026	BIJAY KUMAR BEHERA	2026-04-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
15	D-RSA/15588/2026	TUSAR KUMAR MISHRA	2026-04-30	.Appellants being P.L.Rs not yet substituted in the L.A.Court.
16	D-ABLAPL/12154/2026	ARUN KUMAR BEHERA	2026-04-30	1. F.I.R coy be kept on sealed cover
17	D-CMP/19582/2026	KISHORE KUMAR MISHRA	2026-04-30	Date not correct in petition as per c.copy in annexure-5
18	D-ABLAPL/12136/2026	SANJIB KUMAR BHANJADEO	2026-04-30	1. Court fee Rs 2/- and welfare fee of Rs 77/- to be paid in V. nama

19	D-MATA/18395/2026	BIJAYA KUMAR NAYAK (3)	2026-04-30	Period of Delay 18 days 2.good ground not furnished
20	D-WP(C)/17359/2026	DILIP KUMAR SAHU	2026-04-30	Date of copy of letter vide annex-6 not tally with Index.
21	D-MATA/18615/2026	PURNA CHANDRA MISHRA	2026-04-30	1.marital status of op not furnished, title of petitioner not correct 2. being aggrieved not sufficient
22	D-WA/18085/2026	AMIYA KUMAR MOHANTY	2026-04-30	Page mark not properly under Anx-3.
23	D-WP(C)/17352/2026	DILIP KUMAR SAHU	2026-04-30	Date of copy of letter vide annex- 5 and 6 not tally with Index.
24	D-WP(C)/19421/2026	AMITABH MISHRA	2026-04-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Age of the petitioner not tally with cause title and affidavit.Occupation not mentioned in the affidavit.Page 254 255 256 260 261 262 and 263 not neat.
25	D-BLAPL/11508/2026	KSHIROD KUMAR ROUT	2026-04-30	1. S.T.No. not furnished in Cause Title
26	D-CONTC/17020/2026	ADV.	2026-04-30	Occupation not furnished in Affidavit.
27	D-CONTC/17561/2026	ADV	2026-04-30	Subject code not furnished 1. Occupation not furnished in affidavit. 2. Page nos. 8 and 9 not legible.
28	D-WP(C)/17362/2026	DILIP KUMAR SAHU	2026-04-30	Date of copy of letter vide annex-5 and 6 not tally with Index.
29	D-BLAPL/12093/2026	RAMESH CHANDRA MAHARANA	2026-04-30	1.Wrongly mentioned Xerox copy of P.R. instead of F.I.R. in Index(Annexure-1).
30	D-WP(C)/17364/2026	DILIP KUMAR SAHU	2026-04-30	Date of copy of letter vide annex 5 and 6 not tally with Index.
31	D-WP(C)/17366/2026	DILIP KUMAR SAHU	2026-04-30	Date of copy of letter vide annex-5 and 6 not tally with index.Fathers name not correctly mentioned in the cause title.
32	D-BLAPL/12090/2026	MANAS KUMAR CHAND	2026-04-30	1.6 names of the Advocate mentioned in V.nama. But, only 3 Advocate signed
33	D-CONTC/19102/2026	ADV.	2026-04-30	1. After page no.10 one page not paginated.
34	D-CONTC/15260/2026	ADV.	2026-04-30	AS PER ORDER NO.6 DTD. 12.12. 2025 PASSED IN CONTC NO. 2053/2025,FRESH WRIT PETITION MAY BE FILED
35	D-WP(C)/17377/2026	B.SIVA SATYAM	2026-04-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Annexures not tally with book mark and Index.Page marking not proper.
36	D-BLAPL/12101/2026	SARBESWAR SAHOO	2026-04-30	1.Put up for S.R. after filing of Rejection order and V.nama.
37	D-WP(C)/17336/2026	RABINDRA NATH PRUSTY	2026-04-30	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Occupation not mentioned in the affidavit. Page 12 and 13 not partial neat.
38	D-BLAPL/12118/2026	SANDEEP RAJ PANDA	2026-04-30	1. Name of Village in CT not tally with Rejection order and V.nama.
39	D-CRLMC/12424/2026	DIPANKAR ACHARYA	2026-04-30	Annexure-1 be kept in cover.
40	D-WP(C)/19793/2026	SAMAPIKA MISHRA	2026-04-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
41	D-CRLMC/12144/2026	PRASHANTA KUMAR NAYAK	2026-04-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.41 and 42 not filed.2. Page nos.45 and 46 not properly placed on record.3.Age and name of father of the deponent in affidavit does not tally with cause title.
42	D-BLAPL/12112/2026	TUSAR KANTA MAHANTA	2026-04-30	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Annexure-2 mentioned in Index, wrongly furnished in averment(para-5). 2.Name and details of Informant/victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
43	D-TRPCRL/8397/2026	ALOK KUMAR MOHAPATRA	2026-04-30	D.V. Not correctly furnished in prayer.
44	D-CONTC/17062/2026	ADV.	2026-04-30	1. Name of the opp. parties. not mentioned in Index and Affidavit.2. Reference certificate not furnished. 3. Put up for further SR after filing of cause title of Annex-1.
45	D-CRLMC/11756/2026	PRADIPTA BEURA	2026-04-30	1. Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover.2. C.T.case No, not correctly furnished in I.A.of the prayer.3. Date of Cognizance order to be corrected in Book mark
46	D-CRLMC/12046/2026	SURYAKANTA DWIBEDI	2026-04-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim / informant from the petition.
47	D-WP(C)/19288/2026	ARIJEET MISHRA	2026-04-30	As per index page marking not correctly mentioned in the petition copy.
48	D-BLAPL/12170/2026	ARIJEET MISHRA	2026-04-30	1.Pending S.T. case No.13/2026 mentioned in petition not tally with the Rejection order.
49	D-BLAPL/11648/2026	MANGU NANDY	2026-04-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Name and details of Informant/victim mentioned in Annexure-1 and relevant pages

				of Annexure- 3, 4 need not be disclose and kept in closed envelop.
50	D-ABLAPL/12228/2026	JAYADEBA BEHERA	2026-04-30	1. As per index, page nos. 7 to10 not available in annex.1.
51	D-ABLAPL/12246/2026	DEBASIS MISHRA	2026-04-30	1. G.R. no., not furnished in prayer.
52	D-RPFAM/18712/2026	PRATYUSHA NAIDU	2026-04-30	date of judgement wrong at being aggrieved
53	D-CONTC/18961/2026	ADV	2026-04-30	Put up for SR after filing of cause title in wp (c).
54	D-BLAPL/12167/2026	PRATIK NAYAK	2026-04-30	1.Pending Lower Court case nomenclature incorrectly mentioned in C.title and para-4 of the petition
55	D-ABLAPL/12089/2026	AMLAN MOHANTY	2026-04-30	1. Ann.1 not marked.
56	D-WP(C)/19081/2026	HIMANSU SEKHAR SATAPATHY	2026-04-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
57	D-BLAPL/12206/2026	JOGESH CHANDRA JENA	2026-04-30	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1.Paragraphs incorrectly mentioned in declaration of affidavit. 2. 3 names of Advocate appeared in V.nama. But, only 2 Advocates signed. 3.Names In Capital Letters Of All The Signing Advocates Not Indicated
58	D-ABLAPL/12273/2026	AMIT SUJAT BISWAL	2026-04-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject Code Not Furnished .
59	D-ABLAPL/12132/2026	ALOK KUMAR MOHAPATRA	2026-04-30	1. Annexure-1 not attested.
60	D-CRLA/11037/2026	TANMAY MISHRA	2026-04-30	1. Period of Delay 10 days delay. I.A. not filed
61	D-ABLAPL/12277/2026	JUGALA KISHORE PANDA	2026-04-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Annexture Kept in envelop
62	D-BLAPL/12205/2026	DAYANIDHI MISHRA	2026-04-30	1.District of the deponent incorrectly mentioned in para-1 of the Affidavit.
63	D-ABLAPL/12092/2026	JUGALA KISHORE PANDA	2026-04-30	1. Address of Pet. in CT not proper. Two villages mentioned. 2. PS case year in Para 4 not correct. 3. Occupation of Deponent not mentioned and Paragraph declaration incomplete. 4. Pet. short signed in V.nama and Affidavit
64	D-CRLA/11161/2026	DILIP KUMAR MISRA	2026-04-30	sl. 5 of both affidavit in I.As., reflecting relation not tally

65	D-BLAPL/12180/2026	ASUTOSH TRIPATHY	2026-04-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Para-1 of the affidavit and first line of declaration not properly mentioned. 2.Affidavit Not Proper.
66	D-BLAPL/10900/2026	SOUMYAJYOTI BISWAL	2026-04-30	1. Ann.1 not attested. 2. Address of Informant in CT be redacted. 3. Name of pending court not clearly mentioned in prayer. 4. Occupation of Deponent not mentioned. 5. Ann. 1 to 3 be kept in sealed cover.Resubmit for SR after removal of defects..
67	D-BLAPL/12184/2026	SANJUKTA MUNDA	2026-04-30	1. Pending T.R. case No. and Court name incorrectly mentioned in Cause title.
68	D-BLAPL/11683/2026	JYOTIRMAYA SAHOO	2026-04-30	G.R.Case no. does not tally with mentioned in synopsis and Cause Title.
69	D-BLAPL/12115/2026	SANDEEP RAJ PANDA	2026-04-30	1. Name of father of Pet. No.2 not mentioned in CT. 2. Date of custody in Para 1 not correct. 3. Name of Pet. No.2 in CT not tally with signature
70	D-WP(C)/19481/2026	BIRENDRA KUMAR PARDHI	2026-04-30	. Date of order under Annexure-1 does not tally with prayer of the petition.2.Date of RSD under Annexure-2 does not tally with Index and para-5 of the petition.
71	D-CONTC/17208/2026	ADV.	2026-04-30	Date of order wrongly mention in cause title
72	D-WP(C)/17397/2026	SANDHYARANI PANI	2026-04-30	1.. Date of representation of annex.11, in para no.13 of petition not tally with index.
73	D-WP(C)/17446/2026	AKASH KUMAR PATAJOSHI	2026-04-30	1. As per index , mutation case no not furnished in annex.3.
74	D-CONTC/18127/2026	ADV.	2026-04-30	1. father name of the petitioner No.30 not correctly furnished in cause title. 2. Date of order not correctly furnished Sl.iii) in prayer of the petition.
75	D-ABLAPL/12297/2026	BISHNU PRASAD RATH	2026-04-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no. 11 not legible.2. Copy of F.I.R.disclosing the name of Informant/ Victim be kept in cover.
76	D-CRLMP/11972/2026	RASHMI RANJAN MISHRA	2026-04-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim / informant from the petition.
77	D-ABLAPL/12232/2026	SUJAY SHANKER SINGHDEO	2026-04-30	1. C.T no not furnished in the petition.FIR no. of annex.2, in para.7 of petition not tally with index
78	D-WP(C)/17488/2026	GAUTAM CHARAN ROUT	2026-04-30	1.Address of petitioner nos. 1 and 2 not properly furnished. 2. Date of order not mentioned in prayer and C.copy of order not filed. 3. sl.3 of affidavit not correct. 4. page nos. 59 and 60 not properly arranged .5. As per annex.7 and 8 name of the parties not

				mentioned in the C.T. 5. Page nos.84,89,90,92 to96,98,99 and 104 are partially legible.
79	D-CRLMP/11901/2026	ACHYUTANANDA PATTANAIAK	2026-04-30	1. Opp. party number not correctly furnished in para nos.3, 6, 8 and prayer of the petition 2.Subject Code Not Furnished
80	D-BLAPL/12195/2026	SISIRA PANIGRAHI	2026-04-30	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  1. mobile Phone Numbers Of All The Signing Advocates Not Indicated 2 .Name Of The Filing Advocate Not In Capital Letters In The Petition
81	D-ABLAPL/12245/2026	SUJAY SHANKER SINGHDEO	2026-04-30	1. D.C.fee Rs.60/- to be paid on v.nama.
82	D-ABLAPL/12163/2026	ARIJEET MISHRA	2026-04-30	1. Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
83	D-WP(C)/18917/2026	SAMEER KUMAR DAS	2026-04-30	1.Rs.10/- to be paid
84	D-BLAPL/12202/2026	NIRANJAN LENKA	2026-04-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  1.Name of the Informant-cum-victim and family member mentioned in para-2 and 5 be redacted.Thereafter, put up for S.R
85	D-BLAPL/12200/2026	RAJIB LOCHAN PATTNAIK	2026-04-30	1.Reference Certificate not properly furnished.
86	D-WP(C)/17990/2026	PADMALAYA MOHAPATRA	2026-04-30	1. Name and address of the petitioner not furnished in cause title of the I.A
87	D-BLAPL/12201/2026	RAJIB LOCHAN PATTNAIK	2026-04-30	1.Reference Certificate not properly furnished.
88	D-WP(C)/17982/2026	PADMALAYA MOHAPATRA	2026-04-30	1. Name and address of the petitioner not furnished in cause title of the I.A
89	D-CRLMP/12551/2026	GYANENDRA CHANDRA SWAIN	2026-04-30	Annexures not neat
90	D-BLAPL/12203/2026	JAYADEBA BEHERA	2026-04-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  1.Name of the Class and College where the victim prosecuting her study mentioned in para-2 of the petition be redacted.Thereafter, put up for S.R.
91	D-WP(C)/17979/2026	PADMALAYA MOHAPATRA	2026-04-30	1. Name and address of the petitioner not furnished in cause title of the I.A

92	D- CONTC/13602/2026	ULLASH CHANDRA MOHANTY	2026-04- 30	1. Reference certificate not furnished. 2. Annexure number not correctly furnished in para no.4. 3. Name of the opp. party not correctly furnished in Affidavit.
93	D-WP(C)/18736/2026	AMIT PRASAD BOSE	2026-04- 30	1. At page no 25 not marked as Annexure-2 as per index
94	D-WP(C)/18846/2026	SRINIVAS MOHANTY	2026-04- 30	13-APPLICATION CONTAINS MORE THAN ONE PRAYER.  1. Annexure-3 not legible
95	D-WP(C)/18722/2026	ASHIT KUMAR DASH	2026-04- 30	1-COURT FEE IS DEFICIENT.  C.fee of Rs.6 /- in cause title and Rs.62 /- to be paid in V.nama.
96	D- CONTC/19335/2026	ADV.	2026-04- 30	i) Reference certificate not furnished. ii) Date of order wrongly mention in para no. 3 and 4
97	D- CONTC/19378/2026	KANANBALA ROY CHOUDHURY	2026-04- 30	Period of Delay 143 days IA not filed. 2.Postal receipt not filed.
98	D- CONTC/18731/2026	ADV.	2026-04- 30	Put up for SR after filing of cause title in wp (c), postal receipt are to be filed
99	D-WP(C)/17081/2026	SUSANTA KUMAR LENKA	2026-04- 30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1.Subject Code incorrectly Mentioned
100	D-WP(C)/17045/2026	MANAS KUMAR CHAND	2026-04- 30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1.Page 131,133,136 to 141,151 to 156,162,164 and 165 not neat. 2.Synopsis not filed. 3.Petitioner no.2 not signed in V>Nama
101	D- CRLMA/12664/2026	BITAS KUMAR SWAIN	2026-04- 30	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  Put up for SR after filing of c. copy of impugned order
102	D-WP(C)/17500/2026	TAPOBANTA BARIK	2026-04- 30	SL.3 affidavit in I.A. not properly furnished.
103	D-WP(C)/17694/2026	DIGAMBAR SETHI	2026-04- 30	1-COURT FEE IS DEFICIENT.  1.Rs.6.00 to be paid. 2.Nomenclature , Date of execution and signature of Petitioner no.2 not furnished
104	D- ABLAPL/12096/2026	RAKESH BEHERA	2026-04- 30	1. Page 13 missing in Ann.1. 2. Ann.1 be kept in sealed cover.
105	D-WP(C)/17489/2026	GAUTAM CHARAN ROUT	2026-04- 30	1. page nos. 84 89 90 93 to 96 99 and 121 are partially neat.2. Name of the petitioner in annex.8 not furnished in the C.T.
106	D-WP(C)/18317/2026	SATYA PRAKASH NATH	2026-04- 30	Date of copy of appointment order vide annex-2 not tally with index.
107	D-WP(C)/17698/2026	DIGAMBAR SETHI	2026-04- 30	1-COURT FEE IS DEFICIENT.  1.Rs.6.00 to be paid. 2.Nomenclature and Date of Execution not furnished in V>Nama.

108	D-WA/17349/2026	DEBASISH TRIPATHY,A.G.A	2026-04-30	i) Op. no. 1 3 4 in wp (c) are not made party in appeal memo. ii) Status of appellants not correctly furnished. iii) Address of the Honble court not correctly furnished.
109	D-WP(C)/17498/2026	TAPOBANTA BARIK	2026-04-30	sl.4 of affidavit in I.A. not properly furnished
110	D- ABLAPL/12098/2026	SAMBEET PATTANAYAK	2026-04-30	1. Synopsis not page marked. 2. Ann.1 be kept in sealed cover.
111	D- CRLREV/12316/2026	BIJAYA KUMAR RAGADA	2026-04-30	1. Period of Delay 74 days delay, Limitation petition not filed. 2.C. copy of Annex-1 not filed.
112	D-WP(C)/17575/2026	SANGRAM KESHARI MISHRA	2026-04-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.11 not neat and legible. 2.Subject Code Not Furnished .
113	D-WP(C)/18646/2026	SIBASIS SAMANTARAY	2026-04-30	1-COURT FEE IS DEFICIENT. C.fee of Rs.12/- to be paid in cause title.
114	D-WP(C)/17514/2026	MANORANJAN PADHY	2026-04-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
115	D-WP(C)/16887/2026	SANDHYARANI PANI	2026-04-30	Annex-4 not exhibited in the body of the petition as per the Index.2.Between page nos. 14 and 15 one page no.12 appears to be wrong.
116	D-WP(C)/16891/2026	HRUDANANDA MOHAPATRA	2026-04-30	Annex-1 not neat and legible.
117	D-WP(C)/17522/2026	DHANANJAYA MUND	2026-04-30	.Subject Code Not Furnished .
118	D-BLAPL/7697/2026	JAYANTI PANIGRAHI	2026-04-30	I.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
119	D- CRLREV/12486/2026	JITENDRA KUMAR DIGAL	2026-04-30	C. copy Annex-1 not filed.
120	D-WP(C)/17673/2026	SUBHADUTTA ROUTRAY	2026-04-30	1.Page 21 and 22 not legible.2.Annexure-6 not properly page marked.
121	D-WP(C)/16465/2026	SUDEEP KUMAR SARANGI	2026-04-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
122	D-WP(C)/17565/2026	SANTOSH KUMAR NANDA	2026-04-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.13 not neat and legible.
123	D- CRLMC/12588/2026	SOUMYA RANJAN MOHANTY	2026-04-30	Signature in Vnama and affidavit not tally with petition
124	D- ABLAPL/12253/2026	KRUSHNA CHANDRA RATH	2026-04-30	1. Synopsis and Date Chart not page marked. 2. Name of Informant in Synopsis and Para 2 be redacted. 3. Ann.1 be kept in sealed cover. Resubmit for SR after removal of defects
125	D-WP(C)/17601/2026	BRAHMANANDA TRIPATHY	2026-04-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. Relation of the deponent in affidavit not furnished in declaration in the petition and I.A..2.Signature of the petitioner in V.nama does not tally with cause title.3. Page no.50 not neat and legible.
126	D-BLAPL/12217/2026	AMULYA RATNA PANDA	2026-04-30	1. Fathers Name of the Petitioner no-2 not tally with Rejection order and cause title.PS number and C.T number not tally with cause title and prayer person
127	D-WP(C)/16874/2026	SHASHANKA SHEKHAR PATRA	2026-04-30	W.P.(C) No.13112/2024 mentioned in the Index(Anx-6) and page no.7 body of the petition not tally with under Annex-6.
128	D-WP(C)/16949/2026	SANDHYARANI PANI	2026-04-30	Annexure nos. not correctly arranged in the body of the petition.
129	D-WP(C)/16873/2026	ASHOK KUMAR BEHERA	2026-04-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Defect regarding nomenclature.2.Grounds before prayer not furnished.
130	D-WP(C)/17638/2026	ASHOK DAS	2026-04-30	1-COURT FEE IS DEFICIENT. 1. Annexure-2 not properly page marked in Index.2. Court fee of Rs.6/- not paid in the petition.
131	D-WP(C)/19069/2026	DR.NIRANJAN SWAIN	2026-04-30	Page 17 and 21 scanned twice
132	D-WP(C)/17501/2026	TAPOBANTA BARIK	2026-04-30	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner nos.2 and 3 in V.nama does not tally with cause title.2.Deficit court fee of Rs.6/-not paid in the petition.
133	D-CRLMC/12688/2026	ADYASIDHI MISHRA	2026-04-30	1.Copy of order under Annexure-1 does not tally with para-3 of the petition.
134	D-WP(C)/17508/2026	RAJIB LOCHAN PATTNAIK	2026-04-30	1.Annexure-3 not page marked in Index.
135	D-BLAPL/12211/2026	ANWAR HUSSEN	2026-04-30	8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Subject Code Not Furnished . 2.Annextures be kept in envelop
136	D-WP(C)/18751/2026	ATUL TRIPATHY	2026-04-30	Page no.35 not neat and legible.2.page nos. 50 and 51 not fullfledged.
137	D-BLAPL/12116/2026	SANDEEP RAJ PANDA	2026-04-30	1. PS case No and GR case No in Para 3 and 5 not tally with CT. 2. Name of Village in CT not tally with V.nama and Rejection order.
138	D-WP(C)/17636/2026	SUBHADUTTA ROUSTRAY	2026-04-30	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. Annexure-11 not page marked in Index.2. Paragraph no. not correctly furnished in declaration.
139	D-CONTC/18984/2026	ADV.	2026-04-30	Subject code not correctly furnished. 1. Page no.22 Annex-3 not exhibited.
140	D-WP(C)/17653/2026	SUBHADUTTA ROUTRAY	2026-04-30	Page 17 not neat
141	D-WP(C)/18845/2026	RANJAN KUMAR ROUT	2026-04-30	Put up Sr after properly page mark in Index.
142	D-CRLMC/12378/2026	DIPANKAR ACHARYA	2026-04-30	Case no. not correct in petition..
143	D-ABLAPL/12255/2026	BIBHUTI BHUSAN MISHRA	2026-04-30	1. Affidavit signed by Pet. No.2, but details of Pet. No.1 mentioned on it. 2. Name of Pet. No.2 in CT not tally with V.nama and signature.
144	D-WP(C)/17876/2026	DEEPAK KUMAR MOHAPATRA	2026-04-30	1. page No-26 not legible.
145	D-WP(C)/18688/2026	KARUNAKAR GAYA	2026-04-30	1-COURT FEE IS DEFICIENT. 1. Rs.12/- to be paid.
146	D-BLAPL/10994/2026	JUGALA KISHORE PANDA	2026-04-30	1. Document filed as Ann.1 not tally with Index. 2. Ann.2 has been filed as Ann.1 and Ann.1 not filed. Resubmit for SR after filing of Ann.1 and 2 properly.
147	D-CRLREV/12574/2026	NIRANJAN LENKA	2026-04-30	1.Period of Delay 456 days delay.Limitation petition not filed. 2.A. Fee Rs3. 85 /- not paid on Annex-2 3.A. Fee Rs 7. 70 not paid on Annex-4 4.Provision of Law not correctly furnished 5.Legal heir of o.p -1 not furnished.
148	D-WP(C)/19023/2026	JYOTI PATNAIK	2026-04-30	ANNEXURE-1 NOT NEAT.
149	D-WP(C)/18373/2026	DIPTI RANJAN MOHAPATRA	2026-04-30	1.Address of op.1 not furnished.
150	D-WP(C)/17644/2026	UMAKANTA MISHRA	2026-04-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration of the I.A.
151	D-WP(C)/19199/2026	DEVASHIS PANDA	2026-04-30	Page 14 and 16 partially not legible

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 30-04-2026 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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